

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1527

ANSWERED ON:01.12.2006

BIFR CASES

Rana Shri Kashi Ram; Vasava Shri Mansukhbhai D.

Will the Minister of FINANCE be pleased to state:

- (a) the number of cases registered with the Board of Industrial and Financial Reconstructions (BIFR) as on date;
- (b) the number of cases finally disposed of by the Board during each of last three years;
- (c) the number of cases in which recommendations have been made for closure or revival;
- (d) the number of cases in which the Government has accepted the recommendations for revival; and
- (e) the number of those cases in which the Government has not accepted the recommendations alongwith the reasons therefor ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL)

(a) to (c): The number of cases registered in the Board for Industrial & Financial Reconstruction (BIFR) as on 27.11.2006 is 5433. The number of cases finally disposed of by the Board during each of last three calendar years i.e. 2004, 2005 and 2006 (upto 27.11.2006) are 219, 339 and 438, respectively. The BIFR has recommended 1307 cases for closure and 282 cases for revival.

(d) & (e): The proceedings before BIFR are in the nature of Judicial proceedings under the Sick Industrial Companies (Special Provisions) Act, 1985 and cases are not referred to the Government by BIFR for any decision.